



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19<sup>th</sup> April, 2023

## NOTICE

Please take notice that the following matters adjourned in the Court-IV. The next date is indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next date of Hearing
1.	Comp. App. (AT) (Ins) No. 1022 of 2021 & I.A. No. 2730, 2731, 2732 of 2021 & 1358 of 2022 <b>(PH)</b>	Bank of India Vs. Naresh Seth  <b>With</b>	13.04.2023	<b>01.05.2023</b>
2.	Comp. App. (AT) (Ins) No. 1024 of 2021 & I.A. No. 2735, 2736, 2737 of 2021 & 1359, 1389 of 2022 <b>(PH)</b>	Bank of India Vs. Vinod Kumar Ambavat Resolution Professional for Actif Corporation Ltd.	13.04.2023	<b>01.05.2023</b>

<b>3.</b>	Comp. App. (AT) (Ins) No. 1489 of 2019 & I.A. No. 4237 of 2019 & 552 of 2022 <b>(PH)</b>	Sunil Rajaram Ghag & Anr. Vs. White Water Hospitality Pvt. Ltd & Ors	05.04.2023	<b>28.04.2023</b>
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By order of Hon'ble Chairperson

-Sd/-

Registrar